

IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 70 OF 2024

IN THE MATTER OF:
Deepak Joshi

Applicant

Versus

State of Uttar Pradesh & Other

Respondents

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THROUGH

Priyanka

PRIYANKA SWAMI
ADVOCATE
COUNCIL FOR NPP, KHODA, MAKANPUR
F-13, GROUND FLOOR,
JANGPURA, NEW DELHI - 110014

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ADDITIONAL AFFIDEVIT ON BEHALF OF EXECUTIVE
OFFICER NAGAR PALIKA, KHODA-MAKANPUR.

Most Respectfully Showeth:

1. That the above-mentioned matter is pending adjudication before this Hon'ble Tribunal and is listed for hearing on 13.08.2024.
2. That this Hon'ble Tribunal, vide its order dated 05.07.2024, directed the Respondent No. 5, Executive Officer, Nagar Palika, Khoda-Makanpur, to submit details regarding the compliance of waste generated since 2016 to 2022, the direction of MSW (Municipal Solid Waste).
3. That the Respondent No. 5 is currently holding an additional charge, and due to the increased workload, it has been challenging to locate the relevant file records required for the preparation of the detailed report as directed by this Hon'ble Tribunal.
4. That despite diligent efforts, the records are yet to be located, and it is estimated that it will take an additional four weeks to locate and compile the necessary information for the report.
5. That the Respondent No. 5 is committed to complying with the directions of this Hon'ble Tribunal and is making all possible efforts to expedite the process.

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6. That the delay is neither intentional nor deliberate but due to the unavoidable circumstances as mentioned above.

PRAYER

In view of the above facts and circumstances, it is most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

- a) Grant an extension of four (4) weeks from today for the submission of the said report; and
- b) Pass any other or further order(s) as this Hon'ble Tribunal may deem fit and proper in the interest of justice.

Place: NEW DELHI

Date: 08.08.2024



**PRIYANKA SWAMI
ADVOCATE**

**COUNCIL FOR NPP, KHODA, MAKANPUR
F-13, GROUND FLOOR,
JANGPURA, NEW DELHI - 110014**

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AFFIDAVIT

I, Sh. Krishna Kant Mishra aged about 40 years s/o Sh. Ram Lawat Mishra is presently posted as Executive Officer, Nagar Palika Parishad, Loni, Uttar Pradesh having an office at Loni, Ghaziabad, Uttar Pradesh presently in Delhi.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.



2. That the accompanying report has been drafted by our counsel upon my instructions.

3. That the contents of the accompanying additional affidavit are true and correct and the knowledge has been derived from official records and nothing material has been concealed therefrom.

BY

Priyanka
I identified the deponent who
has signed in my presence
VERIFICATION



[Signature]
DEPONENT

Verified on solemn affirmation at New Delhi on this **09 AUG 2024** day of
_2024, that the contents of the foregoing affidavit are true and correct to
the best of my knowledge and no part of it is false and nothing material
has been concealed therefrom.

09 AUG 2024
ATTESTED
NOTARY PUBLIC
(INDIA)

[Signature]
DEPONENT